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O.A. No. 240 of 2012

Pratap Chandra Bhoi.....Applicant

VS

Union of India & Ors.....Respondents

Order dated: 23.03.2012

CORAM:

Hon'ble Shri C.R. Mohapatra, Member (Admn.)  
&

Hon'ble Shri A. K. Patnaik, Member (Judl.)

Heard Ms. Mitalee Jethi, Ld. Counsel for the applicant. Copy of this O.A. has already been served on Mr. S.K. Ojha, Ld. Standing Counsel for the Railways.

During the course of hearing on admission when it was pointed out that the applicant being a Constable under the Railway Protection Force (RPF), which is not amenable to the jurisdiction of the Tribunal, Ms. Mitalee Jethi, Ld. Counsel for the applicant prayed for permission to withdraw this O.A.

The prayer is allowed.

Accordingly, O.A. is dismissed as withdrawn.

  
MEMBER (Judl.)

  
MEMBER (Admn.)

RK